

(d) and (e) The timings for opening/closing of fencing gates are fixed in consultation with the local panchayats and MLAs/MPs of the area. Local farmers who intend to cultivate their fields ahead of the fence are allowed to go across the fence in a regulated manner under proper security.

### **New Prisons Act**

†2802. SHRI KRISHAN LAL BALMIKI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to enact a new Central Prisons Act, in place of Prisons Act, 1894; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) No, Sir.

(b) Does not arise.

### **Stripping of Dalit women in Madhya Pradesh**

2803. SHRI ABU ASIM AZMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that Dalit woman Sarpanch in Madhya Pradesh was stripped and beaten up by some persons of the village recently;

(b) whether it is also a fact that she was paraded naked in the village;

(c) if so, the action taken against the culprits in this regard by the Police;

(d) whether some similar cases have also happened in the past in other States; if so, the reasons for failure of Government to protect the women, particularly the Dalits; and

(e) the steps/action being taken to avoid such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) to (e) Information is being collected and will be laid on the Table of the House.

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† Original notice of the question was received in Hindi.